

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

25. I.A. 2821/2022

I.A. 1161/2022

I.A. 737/2022

I.A. 2951/2021

IN

C.P.(IB)-4359(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: Mrs. Bhanu Navin Nisar

V/s

M/s. Vijay Group Realty LLP

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
09.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)